

DIVISION BENCH
COURT - I

O-232

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/123(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	ARCHANA SWAIKA VS BRISHTI COMMODEAL PRIVATE LIMITED
UNDER SECTION	SEC. 58(3) SEC. 59 SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Aashis Kumar Mukherjee, Adv. : For Respondent Nos. 1,2 and 3

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **9/8/2024**.

**Satyajit Roy
(Court Officer)**